

BEFORE SHRI SATISH CHANDRA, JOINT SECRETARY & LEGAL ADVISER
FIRST APPELLATE AUTHORITY
(Under Section 19 of RTI Act, 2005)
Ministry of Law & Justice
Department of Legal Affairs
Room No. 406-B 'A' Wing
Shastri Bhawan, New Delhi – 110001

Appeal No. 23(84)/2012 – IC

IN THE MATTER OF:

Prof. Mahadeo Baurao Ghule
Madhuban Apts. Flat No.6
Wada Road, Rajgurunagar
Tal-Khed, Distt.- Pune,
PIN- 410505 (Maharashtra)

Appellant

Versus

Central Public Information Officer
Ministry of Law & Justice
Department of Legal Affairs
Shstri Bhawan, New Delhi-110001

Respondent

Date of Hearing : 31.7.2012

Present :


1. None present for the Appellant.
2. Shri Nirmal Singh, Director/CPIO, Ms. Asha Sota, CPIO, Shri V.K.Gupta, SO (Admn.I) and Shri Jagdish Kumar, SO (Imp. Cell), D/o Legal Affairs, for and on behalf of D/o Legal Affairs, Ministry of Law & Justice, the Respondents.

ORDER

1. The Appellant in his appeal has alleged that he has not been provided the complete information.
2. During the course of hearing it is informed by the Department that the information as requested by the Appellant did not pertain to this Department, but to the Bar Council of India. Therefore, the application has been forwarded to the Registrar, Bar Council of India vide letter No. A-60011/3/2011-Admn.I/LA, dated 27.10.2011, copy of which was also enclosed alongwith the letter dated 19.7.2012 through which the reply was sent to the Appellant.

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3. After going through the application it appears that the Appellant has made some complaints against an Advocate. The complaints against the Advocates are being dealt with by State Bar Council and Bar Council of India. The Appellant if has any grievance, he may approach the Bar Council of India for the purpose.
4. The appeal is disposed off.
5. File is consigned to records.


(Satish Chandra)
Joint Secretary & Legal Adviser
First Appellate Authority

To

1. Prof. Mahadeo Baurao Ghule, Madhuban Apts. Flat No.6, Wada Road, Rajgurunagar, Tal-Khed, Distt.- Pune, PIN- 410505 (Maharashtra) **(by Speed Post)**.
2. Shri Nirmal Singh, Director/CPIO, D/o Legal Affairs, Shastri Bawan, New Delhi-110001
3. Shri Jagdish Kumar, SO, Imp. Cell, D/o Legal Affairs, Shastri Bhawan, New Delhi-110001
4. PPS to Law Secretary for information.